

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Northern Region), Kanpur, for the year 1979-80.

[Placed in Library. See No. LT-2277/81].

श्री इन्द्रजीत गुप्त : प्रायन अर्मा कहा था कि प्राय श्री भोगेन्द्र झा को स्टेटमेंट देने देंगे ।

अध्यक्ष महोदय : इसको बाद लेता हूं ।

REVIEWS ON AND ANNUAL REPORTS OF NATIONAL FEDERATION OF STATE CO-OPERATIVE BANKS LTD., BOMBAY FOR 1979-80, BIHAR STATE FOREST DEVELOPMENT CORPORATION LTD. PATNA FOR THE PERIOD FROM 1-4-1977 TO 30-9-1977, KERALA FOREST DEVELOPMENT CORPORATION LTD. KOTTAYAM FOR THE YEAR ENDING 30TH JUNE, 1978 ETC., ETC.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1979-80.

[Placed in Library. See No. LT-2278/81].

(2) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Bihar State Forest Development Corporation Limited, Patna, for the

period from 1st April, 1977 to 30th September, 1977.

(ii) Annual Report of the Bihar State Forest Development Corporation Limited, Patna, for the period from 1st April, 1977 to 30th September, 1977 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2279/81].

(b) (i) Review by the Government on the working of the Kerala Forest Development Corporation Limited, Kottayam, for the year ending 30th June, 1978.

(ii) Annual Report of the Kerala Forest Development Corporation Limited, Kottayam, for the year ending 30th June, 1978 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2280/81].

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Civil Supplies for 1981-82. [Placed in Library. See No. LT-2281/81].

REVIEWS ON AND ANNUAL REPORTS OF NATIONAL COOPERATIVE HOUSING FEDERATION, LTD. NEW DELHI FOR 1979-80, NATIONAL COOPERATIVE DAIRY FEDERATION OF INDIA, NEW DELHI FOR 1978-79 AND A STATEMENT FOR DELAY ETC. ETC

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions)

of the National Cooperative Housing Federation Limited, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Housing Federation Limited, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT-2282/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India, New Delhi, for the year 1978-79 along with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Cooperative Dairy Federation of India, New Delhi, for the year 1978-79.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-2283/81].

(4) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the National Seeds Corporation Limited, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-2284/81].

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1975-76.

(ii) Annual Report of the Central Fisheries Corporation Limited,

Howrah, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(6) A statement (Hindi and English versions) showing reasons for delay in the laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-2285/81].

12.44 hrs.

MATTERS UNDER RULE 377

(i) ASSAULT ON SHRI BHOGENDRA JHA BY P.A.C. AT GHAZIABAD, U.P.

SHRI BHOGENDRA JHA (Madhubani): Mr. Speaker, Sir, under Rule 377 as permitted by you, I am raising this matter:

Having come to know that Police in Ghaziabad had beaten up AITUC workers after entering its district office on the 1st of April, it was decided in consultation with C.P.I. Group leader in this House Comrade Shri Inderjit Gupta, that I should go to Ghaziabad to ascertain the actual facts. I reached Ghaziabad at about 5.15 p.m. on the 3rd April. Comrade Jitendra Sharma, Ghaziabad District Secretary of C.P.I. and another Comrade accompanied me from Delhi on a taxi. We reached Ghaziabad after 5.15 p.m. About 5 to 6 persons were present in the District AITUC Office situated at the site of what is known as Meerut road.

While we took our tea in the office, some more workers gathered and narrated the story of the police repression on them. After hearing them, I began talking to them, about the need to defend their hard-won trade-union and other legal rights without getting provoked or cowed down. Just I had begun, one police Inspector named R. R. Pal appeared and asked me whether I was Bhogendra Jha, Member of Parliament.